

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 588 of 2018

IN THE MATTER OF:

Rajiv Kumar Agarwalla

....Appellant

Vs.

Rajesh Kumar Kejriwal & Ors.

....Respondents

Present:

**For Appellant: Mr. Ashish Dholakia, Mr. Bharat Sood and Dr. Dhanpat
Ram Agarwal, Advocates**

**For Respondents: Mr. Abhijeet Sinha and Mr. Aditya Shukla, Advocates
Mr. Jitendra Lohia for R.P**

With

Company Appeal (AT) (Ins.) No. 589 of 2018

IN THE MATTER OF:

Rajiv Kumar Agarwalla

....Appellant

Vs.

Anadya Properties Pvt. Ltd. & Ors.

....Respondents

Present:

**For Appellant: Mr. Ashish Dholakia, Mr. Bharat Sood and Dr. Dhanpat
Ram Agarwal, Advocates**

For Respondents: Mr. Abhijeet Sinha and Mr. Aditya Shukla, Advocates

O R D E R

04.09.2019: Heard the parties. **Judgment Reserved.**

It will be open to the parties to file short written submissions, not more than three pages, by 06th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc